

and our Prime Minister in Calcutta was availed of for a free and informal, general exchange of views between them. There was no specific agenda for this meeting. Bhutan's development needs were discussed. It will be recalled that the Government of India have undertaken to finance Bhutan's Five Year Plan (1961—66) in its entirety.

विदेशों में किराये पर लिये गये भवन

161. श्री विमलकुमार मन्नालालजी चौरड़िया : क्या वैदेशिक कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) ऐसे कौन-कौन से देश हैं जहाँ भारतीय दूतावासों ने भवन किराये पर ले रखे हैं किन्तु जिनके किराये-नामे 31 दिसम्बर, 1964 तक नहीं लिखे गये थे ;

(ख) उपरोक्त भवन किस-किस तारीख से कब्जे में हैं, और

(ग) किराये-नामे न लिखे जाने के क्या कारण हैं ?

†[BUILDINGS ON RENT IN FOREIGN COUNTRIES

161. SHRI V. M. CHORDIA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the names of the countries where buildings have been taken on rent by the Indian diplomatic missions but the rent-deeds of the same were not executed up to the 31st December, 1964;

(b) the date from which the said buildings have been in occupation; and

(c) the reasons for not executing the rent-deeds ?]

वैदेशिक कार्य मंत्री (सरदार स्वर्ण सिंह) :

(क) से (ग) सूचना इकट्ठी की जा रही है और सदन की मेज पर रख दी जाएगी ।

†[THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH) : (a)

to (c) The information is being collected and will be laid on the Table of the House.]

टेलीफोन की वर्कशापों में एबोनाइट तथा बेकेलाइट

162. श्री विमलकुमार मन्नालालजी चौरड़िया : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) टेलीफोन की किन-किन वर्कशापों में कितने-कितने रुपयों का एबोनाइट तथा बेकेलाइट 31 मार्च, 1964 को स्टॉक में था ;

(ख) उपरोक्त भाग (क) में उल्लिखित वस्तुएं कितने-कितने सालों से स्टॉक में पड़ी हैं; और

(ग) उक्त वस्तुओं के कब तक उपयोग में आने की संभावना है ?

†[EBONITE AND BAKELITE IN TELEPHONE WORKSHOPS

162. SHRI V. M. CHORDIA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the names of the telephone workshops, where ebonite and bakelite were in stock as on the 31st March, 1964 and what was their value at each of the workshops;

(b) for how many years each of the articles mentioned in part (a) above, has been in stock; and

(c) by when the above articles are likely to be used ?]

संचार विभाग में उपमंत्री (श्री बी० भगवती) : (क), से (ग) सूचना इकट्ठी की जा रही है और उसे यथाशीघ्र सभा पटल पर रख दिया जाएगा ।

†[THE DEPUTY MINISTER IN THE DEPARTMENT OF COMMUNICATIONS (SHRI B. BHAGAVATI) : (a) to (c) The in-

formation is being collected and will be laid on the Table of the Sabha shortly.]

STUDY OF DUTIES OF L.D.C.'S IN ORDNANCE CORPS

163. SHRI D. THENGARI : Will the Minister of DEFENCE be pleased to state :

(a) whether an on-the-spot study of the duties of Lower Division Clerks in the Ordnance Corps has recently been carried out by a Committee;

(b) if so, what were the terms of reference of that Committee and what are its findings;

(c) whether the recommendations made by this Committee have been implemented; and

(d) if the answer to part (c) above be in the negative, what are the reasons therefor ?

THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN) : (a) to (d) The Army Standing Establishment Committee recently examined the question of proportion of Lower Division Clerks and Upper Division Clerks in Ordnance Depots and the Committee's recommendations are under consideration of the Government.

The strength of establishments, both Service and Civilian, in Army Units, etc., are determined on the basis of recommendations of the Army Standing Establishment Committee. All questions relating to changes in the cadre strength are decided by the Government on the basis of the recommendations of the Committee. The discussions of the Committee generally have bearing on the strength of individual arms/services and the work assigned to them, and as such, the deliberations of the Committee or the findings thereof cannot be divulged in public interest.

Government has, however, taken a decision to convert certain number of posts of Lower Division Clerks into those of Upper Division Clerks in the A.O.C. purely as an *ad hoc* measure, pending examination

of the general question affecting all Arms and Services.

U.D.C.'S IN ORDNANCE CORPS

164. SHRI D. THENGARI : Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that a large number of Upper Division Clerks in the Ordnance Corps are struck up at the maximum of their scale pay; and

(b) if so, what is their number as on 31st December, 1964 ?

THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN) : (a) and (b) The information is not available in Headquarters. It is being collected from the various lower formations/units. A statement giving the required information will shortly be placed on the Table of the House.

भारतीय राज्य क्षेत्र में चीनियों का बलात् प्रवेश

165. श्री भगवत नारायण भार्गव : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि पिछले तीन माह में चीन ने भारतीय राज्य क्षेत्र में कब-कब कहाँ-कहाँ बलात् प्रवेश किया और सरकार ने उस विषय में क्या कार्यवाही की ?

†[CHINESE INTRUSIONS IN INDIAN TERRITORY]

165. SHRI B. N. BHARGAVA : Will the Minister of DEFENCE be pleased to state where and when China intruded into the Indian territory during the last three months and the action taken by Government in the matter ?

रक्षा मंत्रालय में उपमंत्री (डा० डी० एस० राजू) : पिछले 3 महीनों में चीनियों ने सिक्किम में 3 बार अतिक्रमण किया—यानी 25 और 26 दिसम्बर 1964 को और 19 जनवरी 1965 को ।

†[] English translation.